

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**CP(IB) 312/NCLT/AHM/2020**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.10.2020**

Name of the Company: Big Box Containers Pvt Ltd  
V/s  
Denis Chem Lab Ltd

Section 9 of Insolvency and Bankruptcy Code, 2016.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER**

Advocate, Mr. Monaal J Davawala appeared on behalf of the Petitioner.

Advocate, Mr. Ishan Shah appeared on behalf of the Respondent and requesting time to file reply.

The prayer is allowed.

Two weeks' is granted to file reply by serving an advance copy to the other side.

List the matter on 11.12.2020

*Manorama*  
**MANORAMA KUMARI  
(MEMBER JUDICIAL)**

Dated this the 21st day of October, 2020